

pulated and got this committee abolished and usurped all powers to the Board dominated by family members. The new executive committee of the Board had no medical people at all. Besides, the staff members had no right to participate in the election of this advisory committee.

Thus, this famed hospital is being reduced to personal property of few individuals through their money power to the detriment of public interest.

I, therefore, urge upon the Government to immediately institute an enquiry into the affairs of Tirath Ram Charitable Hospital, Delhi and to take adequate steps to ensure that the Trust Board has equal representation as between family and non-family members. To democratise the policy making body, it should include medical people capable of taking into account the interest of the patients. Thank you.

REFERENCE TO THE THEFT OF SECRET MAPS AND PHOTO- GRAPHS OF THE SURVEY OF INDIA

SHRI ADINARAYANA REDDY (Andhra Pradesh): Mr. Deputy Chairman, Sir, I want to draw the attention of the Government to a report published in the Indian Express dt. 10th May, 1986 about the sorry state of affairs regarding the Survey of India department. Sir, it is reported that maps and even negative photo- of maps are being sold in the market. This is really a very serious matter, because many of them are top secret documents. In view of the foreign military experts touring Pak-occupied Kashmir, this matter should be viewed very seriously and remedial action taken. Sir, especially some of the documents pertain to aircrafts and other items. I feel such things should not be sold in the market. I once again request the Government to take immediate steps in this regard and take suitable

action against those officers who are responsible for this state of affairs in the Survey of India department. Thank you.

REFERENCE TO THE THREAT POS- ED TO HUMAN LIFE BY ILLEGAL FACTORIES BEING RUN IN RESI- DENTIAL AREAS IN DELHI

SHRI J. P. GOYAL (Uttar Pradesh): Mr. Deputy Chairman, Sir, I have a special mention to make about the serious danger to human life being posed by the illegal factories running in residential houses in Delhi. The matter is of urgent public importance. Already three persons have died of asphyxiation after a fire broke out in the basement of an illegal and unlicensed factory in Paharganj, New Delhi on Saturday, the 10th May, 1986. There are hundreds of, thousands of such illegal factories in Delhi which are functioning in residential houses and they are posing great danger to human lives. Therefore, it is necessary to mention the matter in the House.

I am drawing the attention of the Minister to take measures so that this may not occur and factories in the residential areas are not further established and those factories which are already there, some arrangement may be made to shift them outside the residential areas.

REFERENCE TO THE APPOINT- MENT OF A GENERAL SALES AGENT OF AIR INDIA IN LONDON

SHRI VIJAYA MOHANA REDDY (Andhra Pradesh): Mr. Deputy Chairman, Sir, I am thankful to you for allowing me to make a special mention on the question of appointing a General Sales Agent in London for the Air India on the basis of the proposal processed in the Ministry of Civil Aviation. It may be mentioned that the arrangements with the previous General Sales Agent in London

[Shri Vijaya Mohana Reddy]

had to be terminated amidst a controversy. In view of the profitability of India United Kingdom Route, the additional commission to a General Sales Agent becomes a wasteful expenditure but this consideration has been rejected by the Ministry of Civil Aviation. In this connection, Sir, I request that the Ministry for Civil Aviation should not shower any special favour on any particular agency. Even if it is felt that the selection is necessary, it should be based purely on merit, previous experience and the profitability to Air India. We do not know where this Commission business will begin and where it will end. Nobody can say anything about it. So, Sir, I want to say that integrity alone should be taken as the criterion for such a selection I request, through you, Sir, that the Parliament may be informed about this matter.

SHRI RAOOF VALIULLAH (Gujarat): On a point of order Sir. Sir, the Air India has subsequently denied it and it has already been published. Probably, the hon. Member does not know about it.

SOME HON. MEMBERS: Let the Government clarify the position?

SHRI RAOOF VALIULLAH: Sir, the Government has already said it. It has already appeared.

REFERENCE TO THE NOTICE OF STRIKE BY THE TRADE UNIONS OF TEXTILE MILLS IN DELHI

श्री जगबन्नी प्रताप यादव (बिहार) :
माननीय उपसभापति महोदय, राजधानी के पांच कपड़ा मिल के मजदूरों ने 28 मई से अनिश्चितकाल की हड़ताल करने की घोषणा की है।

श्रीमान, इन युनियनों में टेक्सटाइल मजदूर कांग्रेस, कपड़ा मिल मजदूर संघ, कपड़ा मजदूर लाल झंडा युनियन, टेक्सटाइल मजदूर जनता युनियन, राष्ट्रीय

टेक्सटाइल मजदूर कांग्रेस, कपड़ा मजदूर एकता युनियन हैं।

श्रीमान, इनकी जो मांगें हैं उनमें वेतनमान में संशोधन, महंगाई भत्ते में बहोतरी, 100 रुपये माहवारी अन्तरिम सहायता या राहत और मजदूर विरोधी नीतियों को बन्द करने की मांगों पर असें से जोर देते आ रहे हैं। इस संघर्ष समिति ने जितने भी प्रयास हो सकते थे वे सब कर लिए हैं। समिति के नेता दो बार केन्द्रिय श्रम मंत्री, एक बार मंत्रालय के सचिव से दो बार कार्यकारी पार्षद (श्रम) से मिल चुके हैं। पिछले 12 मार्च को कमचारियों ने राजनिवास पर प्रदर्शन किया था। राज्यपाल ने श्रमायुक्त से भी बात करने की कोशिश की, लेकिन कुछ नहीं हुआ। इसलिए 7 वर्ष बाद फिर से हड़ताल पर जाने की बात हो रही है। 7 वर्ष पहले जो हड़ताल यहां हुई थी वह 114 दिन तक चली थी। उसमें कारखाना मालिकों की हठधर्मी के कारण यह नौबत आई है। अब जो हड़ताल होगी उससे रोज ढाई लाख मीटर कपड़े का उत्पादन रुक जाएगा। उनका कहना है कि तकनीकी में तो फेर-बदल हुई लेकिन उनके वेतनमानों में कोई संशोधन नहीं हुआ।

इसलिए मैं सरकार से यह अनुरोध करता हूं कि सरकार उनकी मांगों की ओर तुरन्त ध्यान दे ताकि इस हड़ताल को रोका जा सके। अगर यह मसला बातचीत से हल हो जाये तो राजधानी के 20 हजार मजदूर हड़ताल पर जाने से रोके जा सकते हैं। इसलिए मैं चाहता हूं कि सरकार इस ओर तुरन्त ध्यान दे।

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REFERENCE TO THE ALLEGED CORRUPT PRACTICES INDULGED IN BY SOME OFFICERS OF THE UNITED BANK OF INDIA, CALCUTTA

SHRI GURUDAS DAS GUPTA (West Bengal): Sir, I rise to draw